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Title: Shri Udayanraje Pratapsinha Bhonsale and Shri Adhir Ranjan Chowdhury took the oath or made the affirmation, signed the roll of Members and took their seats in the House.

HON. SPEAKER: Now I request Shri Udayanraje Pratapsinha Bhonsale and Shri Adhir Ranjan Chowdhury to take oath or affirmation.

MAHARASHTRA

Shri Udayanraje Pratapsinha Bhonsale (Satara) - Oath - English

WEST BENGAL

Shri Adhir Ranjan Chowdhury (Baharampur) - Oath - English

HON. SPEAKER: Now, the House stands adjourned to meet on Monday, 9th June, 2014 half-an-hour after the Address by the hon. President of India in the Central Hall.

12.53 hrs

The Lok Sabha then adjourned till half-an-hour after the conclusion of the Address by the President on Monday, June 9, 2014 / Jyaishtha 19, 1936 (Saka).

* Elected on 06.06.2014.

** Nominated on 29.05.2014.

The following two separate orders were issued by the President of India on 29.05.2014.

1. Whereas the office of the Speaker will become vacant immediately before the commencement of the first meeting of the House of the People on June 4, 2014 and the office of the Deputy Speaker is also vacant :

In exercise of the powers conferred upon me by clause (l) of article 95 of the Constitution of India, I hereby appoint Shri Kamal Nath, a Member of the House of the People, to perform the duties of the office of the Speaker from the commencement of the said meeting and until the Speaker shall have been chosen by the House.

2. "I hereby appoint Shri Arjun Charan Sethi, Shri P.A. Sangma and Shri Biren Singh Engti, to be the persons before whom Members of the House of the People may make and subscribe the oath or affirmation in accordance with the provisions of article 99 of the Constitution of India.

Pranab Mukherjee

PRESIDENT OF INDIA

* English translation of the Speech originally laid on the Table in Telugu.